

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

09/04/2019

M.A./260/274/2015 ARJUN ROUT

O.A./260/779/2014 -V/S-

FOR IMPLEMENTATION OF ORDER D/O POST

ITEM NO:19

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal				
	<p>M.A. No.274/15 has been filed by the applicant for implementation of the order. Respondents' counsel submits that the order has been implemented which is agreed by the Ld. Counsel for the applicant. Accordingly, M.A. No.274/15 is disposed of.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
kb					